



HIGH COURT OF SIKKIM
GANGTOK

No.: 275/HCS

Date: 12-03-2026 .

OFFICE ORDER

Pursuant to the resolution of Hon'ble Full Court in its meeting held on 10.03.2026, at agenda no.5(A)(vi), Circular No.10/HCS dated 10.08.2018 stands modified. The Chief Judicial Magistrates and Civil Judges shall continue to route all correspondence to the Registrar General, High Court of Sikkim through the concerned District Judge. In addition, they will mark an advance copy of their correspondence to the Registrar General.

By Order,

Sd/-
Registrar General